

Senior Civil Judge and J.M.F.C.Sira

Sri. Mahesh.S.

SENIOR CIVIL JUDGE AND J.M.F.C.**Cause List Date: 26-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 30/2013 (EVIDENCE) IA/1/2013		DODDAHANUMAKKA Vs SANJEEVEGOWDA	Eranna.D.M
2	O.S. 11/2014 (EVIDENCE) IA/1/2014 IA/2/2014		S. Nagaraju Vs S.G. Shivakumar	Paramesh M.R.
3	O.S. 18/2018 (EVIDENCE) IA/1/2018		Bhagyamma Vs Puttagundamma	C.Manjunatha
4	M.V.C. 543/2019 (EVIDENCE)		Sowndarya Vs The Head Master, Kadamba International School	Ranganathappa.M.R
5	M.V.C. 697/2019 (EVIDENCE)		Sanneerappa Vs Nagaraju.K.	Veeranna H
6	M.V.C. 731/2019 (EVIDENCE)		Nagarajanaika Alias Nagaraju Alias Nagyanaika Vs Chethak Logistic Ltd.,	H.Veeranna
7	O.S. 60/2020 (EVIDENCE) IA/1/2020		Canara Bank Vs Mohammed Yousuff	WAJID AHAMED.H
CROSS EXAMINATION OF PW				
8	Misc 9/2013 (EVIDENCE)		B. Lakshmi Vs R.S. Kantharaju	B.N. Achutharao
9	O.S. 118/2015 (EVIDENCE) IA/1/2015		Manjulambik Vs Hanumantharayappa	JAVANAIAH
10	R.A. 23/2014 (ARGUMENTS)		Mallaiah Vs The State of Karnataka	G.B. Halappa
11	R.A. 57/2017 (ARGUMENTS)		P. Vasanta Vs M.A. Narayanareddy	GBH VENKATASUBBA RAO
12	O.S. 186/2018 (ARGUMENTS)		K.N. Siringaiah Vs Hanumakka	VENKATASUBBA RAO
13	R.A. 55/2018 (ARGUMENTS)		Sannauttaiah Vs Lakshmihonnaiah	JAVANAIAH

FURTHER ARGUMENTS

Senior Civil Judge and J.M.F.C.Sira**Sri. Mahesh.S.****SENIOR CIVIL JUDGE AND J.M.F.C.****Cause List Date: 26-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	R.A. 33/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		Veeranna Vs Venkatamma	S.N. Kalyan Kumar SARVESH.R
15	R.A. 9/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		H. Ismail Vs Afsari Banu	S.R
16	R.A. 55/2016 (JUDGEMENT) IA/1/2016		K.M Meliyappa Vs L. Rajanna gowda	D.S.KESHAVA
11.00 AM to 02.00PM				
17	O.S. 124/2020 (SUMMONS)		Ningamma D/o. Late. Rangappa Vs Maranna S/o. Late. Nanjappa	Y.R.BASAVARAJU
18	O.S. 169/2014 (Amendment) IA/1/2014		R.Lakshmana Vs Sakamma	B.Siddaraju AVR
19	R.A. 56/2018 (HEARING) IA/1/2018		Sannamuttaiah Vs Lakshmihonnaiah	JAVANAIAH
20	M.V.C. 183/2019 (Objections)		Eera Kalappa @ Kalappa Vs The Head Master Shanthi Nikethana vidya Mandir School	S.Manjunatha
21	M.V.C. 1429/2019 (Objections)		Sarojamma Vs Rajashekhara.P	Basavaraju.D
Hearing on I.A.				
22	L.A.C. 8/2017 (HEARING)		Land Acquisition Officer and Ass, Commissioner Vs Eranna	
23	L.A.C. 9/2017 (HEARING)		Land Acquisition Officer and Ass, Commissioner Vs Eranna	
24	L.A.C. 10/2017 (HEARING)		Land Acquisition Officer and Ass, Commissioner Vs Eranna	
25	M.V.C. 765/2019 (A.D.R.)		G.Gunnaiah Vs Henjarappa	Hanumantharayappa
26	M.V.C. 775/2019 (A.D.R.)		Sadashiva.R Vs Mohana. E	Hanumantharayappa.R

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27	M.V.C. 805/2019 (A.D.R.)		Yogish Vs Nataraju.C.H	Hanumantharayappa.R
28	M.V.C. 941/2019 (A.D.R.)		Sreedhara.T Vs Mukkannappa	Manjunath.J
29	M.V.C. 942/2019 (A.D.R.)		Sreedhara.T Vs Mukkannappa	Manjunath.J
30	M.C. 65/2019 (A.D.R.)		C.Ramakrishna S/o Chikkanna Vs Gangamma W/o C.Ramakrishns	B.RANGANATHA
31	M.V.C. 1277/2019 (A.D.R.)		Prema Vs Rajinder.R	Manjunath.J
32	M.V.C. 1292/2019 (A.D.R.)		Ravikiran.T Vs Gowtham.S	Hanumantharayappa.R
33	M.V.C. 1376/2019 (A.D.R.)		Bhagyamma.S Vs Naveen Kumar.M.	Shashidhara R
DEFN EVIDENCE				
34	O.S. 19/2012 (EVIDENCE) IA/1/2012		SRI.KOLLAPURI TRADERS REPRESENTED BY ITS PROPRIETOR N.SREERAMAGUPTA Vs THE KARNATAKA STATE WAREHOUSING CORPORATION	G.NAGARAJU B.RANGANATH
35	O.S. 39/2012 (Steps) IA/1/2012		K.R.Renukadevi Vs K.R.Raghunandan	H. Wajid Ahmed
36	M.V.C. 1366/2019 (For Settlement)		Bhoomika Vs Amjad Khan	Hanumantharayapp.R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		02.45 PM to 05.45PM		
1	C.C. 284/2020 (HEAR BEFORE CHARGE)		Sira Police Station Vs Mohasin Khan S/o Hussan Khan	APP
2	C.C. 404/2020 (FOR NBW)		Sira Police Station Vs Virupakshappa	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 338/2013 (NOTICE) IA/1/2013 IA/2/2013		Lakshmidevi Vs Keshavaiah	G.B. Halappa MB for 1 and 2
2	EX 16/2012 (HEARING) IA/1/2014		M.R.Eranna Vs M.Maranna	SAR Borappa
3	O.S. 462/2013 (HEARING) IA/1/2013		Lakshminarayana Vs Thimmaiah	E Hanumantharayappa
4	EX 16/2014 (HEARING)		H.R.Nagabhushana Vs M.Kenchanna	K. Borappa
5	Misc 14/2017 (HEARING) IA/1/2017		Mirza Mohammed Ismail Vs Jayarama	C.H.JAGADEESH
6	O.S. 10/2019 (HEARING) IA/1/2019		Doddanarasappa Vs Basavaraju	BHOOPATHI GOWDA.P.B.S
7	O.S. 68/2019 (HEARING) IA/1/2019 IA/2/2019		Henjarappa Vs Kanthamma	BHOOPATHI GOWDA.P.B.S
8	O.S. 272/2019 (HEARING) IA/1/2019		Henjanna S/o Late.Henjarappa Vs Lingappa S/o Sannasiddappa	D.S.RAMANJANIAH
9	O.S. 238/2020 (HEARING) IA/1/2020		S.R Harish S/o. late S.G Radhakrishnashetty Vs P. Nagaraju S/o. late Poojarappa	VENKATASUBBA RAO
CROSS EXAMINATION OF DW				
10	O.S. 508/2011 (EVIDENCE) IA/1/2013 IA/2/2013		S.S.Madhu Vs Smt Rangamma	B.N.R. B.S.B.
11	O.S. 252/2012 (ARGUMENTS)		P.S.RAMESH Vs UMA	RK TB
12	O.S. 328/2013 (ORDERS) IA/1/2013 IA/2/2013		Sarojamma Vs Khadrappa	M.S.Jagadeesh PBS
11.00 AM to 02.00PM				
13	O.S. 126/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Kariyappa Vs Mahalingappa	C.H.JAGADEESH

CROSS EXAMINATION OF PW

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 118/2013 (EVIDENCE) IA/3/2013 IA/4/2013 IA/1/2013 IA/5/2013 IA/6/2013 IA/2/2013		Chaitra Vs govindappa	P B S Venkatasubbarao
15	O.S. 508/2013 (EVIDENCE) IA/1/2013		Sameena Saira Banu Vs Shakeela Banu	Syed Altaf
16	O.S. 138/2015 (EVIDENCE) IA/1/2015		S.R. Nagarajappa Vs Nagarathnamma	UMESH.K
17	O.S. 86/2016 (EVIDENCE) IA/1/2016		Geetha. H.B Vs Basavaraju	H.M. ANANTHAKUMARAI AH
FURTHER EVIDENCE FOR DEFND				
18	O.S. 132/2015 (EVIDENCE) IA/1/2015		H.N. Paramesh Vs Gurumurthy	Y.R.BASAVARAJU
19	O.S. 332/2015 (EVIDENCE)		Smt. Eramma Vs Hemanna	MOHAMED RAHAMATHULLAH
FURTHER EVIDENCE FOR PLNTF				
20	O.S. 134/2013 (EVIDENCE) IA/1/2013 IA/2/2013		H.Giriyappa Vs Sanjeevmurthy	Y.R.Basavaraju K Umesh
21	O.S. 416/2013 (EVIDENCE) IA/1/2013		Afsari Jaan Vs Fayaz alias Tailor Fayaz	Mohammed Abdulla
22	O.S. 110/2016 (EVIDENCE) IA/1/2016		Ramesh.N. R Vs Ramachandrappa	D.S.KESHA VA
PLNTF EVIDENCE				
23	O.S. 358/2015 (EVIDENCE)		K. Nagaraju Vs H.S. Ramesh	HONNESHGOWDA
24	O.S. 24/2016 (EVIDENCE) IA/1/2016		Koushik Gowda. R.S Vs Sadananda Gowda	SANNAKAREGOWDA
25	O.S. 304/2011 (ARGUMENTS) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		thimmanna Vs Kariyamma	RK BR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 156/2013 (ARGUMENTS) IA/1/2013		Seethabai Vs Seethamma	BN Achyutharao M Bheemanna
27	O.S. 126/2015 (DEFENCE EVIDENCE) IA/1/2015		K.M. Manjula Vs Sowbhagyamma	B.N. ACHUTHARAO

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		02.45 PM to 05.45PM		
1	P.C.R. 45/2014 (HEARING)		Sadanandagowda Vs Buthegowda	P. Dattathreya
2	P.C.R. 131/2019 (EVIDENCE)		Vinayraj H.M. S/o. Late. Muralidhar Vs Ramakrishnappa S/o. Bhutabovi	VENKATESH.K
3	Crl.Misc. 69/2020 (ORDERS)		B.H.Narasimhamurthy S/o Late.Henjappa Vs Deputy Tahasildar	B.MANJUNATH
4	Crl.Misc. 620/2017 (Petitioner evidence)		Lakshmi Vs Ranganathappa	RANGANATHA
5	P.C.R. 12/2020 (Sworn Statement)		Koushik P. S/o Parashurama R. Vs Pradeepa B.N S/o Narasimhappa	BHOOPATHI GOWDA.P.B.S
6	P.C.R. 33/2020 (Sworn Statement)		Veerabaskara S/o Sriramaiah Vs Ramesha S/o Gurusiddappa	Someshwara

Cases listed below are adjourned due to ...

Civil Judge and JMFC, Sira
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
PLNTF EVIDENCE				
1	O.S. 67/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Jayamma. K Vs K.C. Nagarathnamma	VENKATASUBBA RAO
2	O.S. 89/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Krishnappa Vs Raghavendra	SIDDARAJU B
3	O.S. 161/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Sannalingamma Vs R.Sowbhagyamma	UMESH.K
4	O.S. 133/2012 (ARGUMENTS) IA/1/2013		SEENAPPA Vs SIDDAMMA	KU KV
5	O.S. 201/2014 (ARGUMENTS) IA/1/2014		Giriyappa Vs Lakshamma	C.H.Jagadeesh
6	O.S. 289/2016 (ARGUMENTS) IA/1/2016		Narasamma Vs Lakshmakka	M.S JAGADEESH
11.00 AM to 02.00PM				
7	O.S. 135/2015 (EVIDENCE)		Wajeer Ahmed Vs Aslam Pasha	G.B. RAMESH
8	O.S. 141/2016 (EVIDENCE)		Hanumakka Vs Narasimha Murthy. B	C.N. HANUMANTHARAJU
9	O.S. 279/2016 (EVIDENCE) IA/1/2016		H. Shankarappa Vs Narasamma	SIDDARAJU B
CROSS EXAMINATION OF DW				
10	O.S. 41/2013 (EVIDENCE)		Manjunatha Vs Ramanna	Y.R.BASAVARAJU Dharaneshgowda
CROSS EXAMINATION OF PW				
11	O.S. 191/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Susheelamma Vs Gopalappa	R Sarvesh BR
12	O.S. 379/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Dasappa Vs Obalappa	B A Rangaraju
13	O.S. 113/2016 (EVIDENCE)		Naganna Vs Sanneramma	NAGARAJAPPA.T.R
DEFN EVIDENCE				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 309/2015 (EVIDENCE) IA/1/2015		H D Pandurangappa Vs Honnappa	Y.R.BASAVARAJU
PLNTF EVIDENCE				
15	O.S. 95/2016 (EVIDENCE) IA/1/2016		Puttamma Vs M.C. Rangashamalah	Rajakumar .R.
16	O.S. 131/2016 (EVIDENCE) IA/1/2016		C. Shivanna Vs Hanumantharayappa	DODDAKAMANNA
17	O.S. 145/2016 (EVIDENCE) IA/1/2016		Jayamma Vs S.N. Ramachandraiah	M.C.KYATHAPPA
18	O.S. 237/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Kadarappa alias Kadaranna Vs Puttamma	RAVLY.R
19	O.S. 267/2016 (EVIDENCE) IA/1/2016		Lakshmakka Vs Rajanna	H.B.VISHWESWARAIAH
20	O.S. 287/2016 (EVIDENCE) IA/1/2016		Karibasamma Vs Rudamma	B.N.ACHUTHARAO
21	O.S. 139/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Lakkamma Vs Kodihallamma	HONNAPPA
22	O.S. 311/2017 (EVIDENCE) IA/1/2017 IA/2/2017		K. Ramesh Vs Ramakka	E.HANUMANTHARAYAPPA
23	O.S. 65/2018 (EVIDENCE) IA/1/2018		Sarvamma Vs Ramakka	S. BASAVARAJU
24	O.S. 297/2017 (Petitioner evidence) IA/2/2017 IA/3/2017 IA/1/2017		Ranganathappa Vs Panchayath Development Officer	HONNAPPA

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02.45 PM to 05.45PM				
1	C.C. 259/2014 (SUMMONS)		Kallambella Police Vs Ranganathappa	A.P.P.
2	Crl.Misc. 615/2019 (NOTICE)		H.R.Devaraju S/o Late Rudrappa Vs Deputy Tahasildar	RAMESHA .R
3	C.C. 1255/2018 (FRAMING OF CHARGE OR PLEA)		Kalambella Police Station Vs Ravikumar.S	APP
4	C.C. 1290/2019 (FRAMING OF CHARGE OR PLEA)		T.Pandurangaiah S/o Late.Thimmanna Vs Ghose Moinuddin	R.SARVESH
5	C.C. 115/2009 (WRITTEN STATEMENT)		KALLAMBELLA POLICE Vs sanjeevrayappa H	APP STN
6	C.C. 498/2015 (Proclamation)		State by Excise PS, Sira. Vs Mallikarjuna alias Mallu	
7	C.C. 1161/2015 (NBW to accused)		Kallambella Police Vs Yogish	A.P.P.
8	C.C. 60/2016 (Hearing Before charge)		Kallambella Police Vs Kyathappa	
9	C.C. 1120/2016 (Hearing Before charge)		Kallambella Police Vs Nagaraju	App
10	C.C. 447/2018 (Await Report)		Kallambella PS Vs Gopal	APP
11	Crl.Misc. 31/2019 (For steps)		Nagamma Vs Ningappa @ Lingappa	B. Eraiah
12	C.C. 819/2019 (Hearing Before charge)		Kalambella Police Station Vs Ravikirana Y.N. S/o Narayanappa G.	APP
13	Crl.Misc. 87/2020 (paper publication)		Rangappa S/o Late.Bommanna Vs Deputy Tahasildar	B.R.RANGANATH
14	Crl.Misc. 178/2020 (paper publication)		Chandranna S/o. late Ajjanna Vs Deputy Tahasildar	Y.R Kantharaju

11.00 AM to 02.00PM

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	CrI.Misc. 236/2020 (ORDERS)		Anandh s/o Ranganathappa Vs Tahasildhar Grade 2	RAVEESHA
16	CrI.Misc.(DVA) 6/2018 (Petitioner evidence) IA/1/2018		Hema Panchamuki. S.N Vs Sreedhar. K.S	S.G. Shashidhar